

## **Central Administrative Tribunal Principal Bench**

**CP No.314/2016  
in  
OA No.920/2016**

New Delhi, this the 26<sup>th</sup> day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. V. N. Gaur, Member (A)**

Inder Jit Dua  
Retired Lecturer (Mechanical Engineering)  
Aged around 71 years,  
S/o Late B. C. Dua  
R/o B-123,FF,  
Kalkaji,  
New Delhi ..... Applicant.

(By Advocate : Shri Sourabh Ahuja)

## Versus

1. Mr. K. K. Sharma  
Chief Secretary  
GNCT of Delhi  
Delhi Sachivalaya, Players Building,  
IP Estate,  
New Delhi.
2. Ms. Puniya Salila Srivastava  
Principal Secretary  
Department of Training & Technical Education  
Muni Maya Ram, Pitampura,  
Delhi 110 088.
3. Dr. Shiv Kumar Dubey  
Deputy Director (E-I)  
Department of Training & Technical Education,  
Muni Maya Ram, Pitampura,  
Delhi 110 088. .... Respondents.

(By Advocate : Shri N. K. Singh for Mrs. Avnish Ahlawat)

## **: O R D E R (ORAL) :**

## **Justice Permod Kohli, Chairman :**

Respondents have passed order dated 21/22.07.2016 in compliance to the directions issued by this Tribunal vide order dated 05.04.2016 in OA No.920/2016.

2. In this view of the matter, Shri Sourabh Ahuja, learned counsel for the applicant submits that the CP is rendered infructuous. Dismissed as such.

**(V. N. Gaur)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

/pj/